

(b) Annual Accounts of the National Cooperative Organics Limited (NCOL), New Delhi, for the year 2023-24, and the Audit Report thereon.

[Placed in Library. See No. L.T. 1684/18/24]

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: Hon. Members, I have to inform that the Business Advisory Committee in its meeting held on the 10th of December, 2024, has allotted time for Government Legislative and Other Business as follows:—

BUSINESS	TIME ALLOTTED
1. Consideration and passing of the following Bills, after they are considered and passed by Lok Sabha:-	
(i) The Carriage of Goods by Sea Bill, 2024	Two Hours
(ii) The Bills of Lading Bill, 2024	Two Hours
(iii) The Coastal Shipping Bill, 2024	Two Hours
2. Consideration and passing of the Merchant Shipping Bill, 2024, after it is introduced, considered and passed by Lok Sabha.	Two Hours

The Committee also recommended that the sittings on the 16th and 17th December 2024, be exclusively devoted for a discussion commemorating the 75th Anniversary of Adoption of the Constitution of India and that on these days, Zero Hour, Question Hour, and Special Mentions may be dispensed with.

MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित प्रस्ताव उपस्थित करता हूँ:-

"कि राजभाषा अधिनियम, 1963 (1963 का 19) की धारा 4 की उप-धारा (2) के अनुसरण में यह सभा, उस रीति से, जैसा सभापति निदेश दें, राजभाषा समिति में विद्यमान रिक्ति को भरने के लिए